

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 177 of 2013 in DFR 1012 of 2013

Dated : 30th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Gujarat Energy Transmission Corporation Ltd.Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
 Ms. Swagatika Sahoo
 Mr. Anand K. Ganesan

ORDER

I.A. No. 177 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 16.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **16.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs